GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 784 TO BE ANSWERED ON JULY 21, 2022

PM SVANIDHI SCHEME

NO. 784. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government has introduced Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme;
- (b) if so, the details thereof;
- (c) the date on which the above scheme has been implemented; and
- (d) the details of the achievements of the above scheme as on date, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): Yes Sir. Ministry of Housing and Urban Affairs (MoHUA) has launched PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme on June 01, 2020 to facilitate collateral free working capital loan upto ₹10,000 of 1 year tenure to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic.

The scheme provides incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto ₹100 per month on undertaking prescribed digital transactions. Further, on timely or early repayment, the vendors are eligible for enhanced working capital loan of ₹20,000 and ₹50,000 respectively during the next cycle.

Later on, 'SVANidhi se Samriddhi' initiative, designed to build safety net for the beneficiaries' families by linking them to existing 8 socio-economic welfare schemes of the Government of India was added to the Scheme. It was launched in 125 Urban Local Bodies (ULBs) in the first phase on 4th January, 2021 and extended for 126 ULBs on 12th April, 2022.

The Scheme also facilitates on-boarding of beneficiary Street Food Vendors to e-commerce platforms to serve their customers online.

(d): 33.37 lakh loans amounting to ₹3,621 crores have been disbursed across the country till July 12, 2022. A statement showing State/UT-wise loan disbursements for the 1st, 2nd and 3rd loans is at Annexure – I to III respectively.

An amount of ₹54.42 crores and ₹12.94 crores has been paid as interest subsidy & cash back respectively till July 12, 2022. A statement showing State/UT-wise details is at Annexure-IV.

As on July 12, 2022, socio-economic profiling of 28.68 lakh beneficiaries and their family members has been completed and 25.80 lakh scheme sanctions have been facilitated. A statement showing State/UT-wise details is at Annexure-V.

9,198 Street Vendors have been on-boarded on the e-commerce platforms till July 12, 2022.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.784 TO BE ANSWERED ON JULY 21, 2022

STATE/UT-WISE DETAILS OF NUMBER OF 1st LOAN APPLICATIONS RECEIVED, SANCTIONED, DISBURSED, AMOUNT DISBURSED AND LOANS REPAID UNDER PM SVANIDHI SCHEME

	1	(AS ON 12.07.2022)
	Number of	Disbursed Amount
State Name	Loans	in Rupees (In
	Disbursed	Lakhs)
Andaman & Nicobar Islands	474	47.39
Andhra Pradesh	1,82,864	18,214.25
Arunachal Pradesh	2,643	264.16
Assam	56,850	5,678.16
Bihar	47,809	4,722.57
Chandigarh	3,575	355.80
Chhattisgarh	47,281	4,684.61
Daman & Diu and Dadra & Nagar Haveli	1,263	125.89
Delhi	43,180	4,290.63
Goa	1,232	122.52
Gujarat	2,06,831	20,597.61
Haryana	26,816	2,660.20
Himachal Pradesh	3,371	336.08
Jammu & Kashmir	14,161	1,414.38
Jharkhand	29,175	2,901.05
Karnataka	1,43,204	14,275.00
Kerala	9,518	946.34
Ladakh	264	26.40
Madhya Pradesh	4,78,092	47,597.88
Maharashtra	1,99,511	19,830.94
Manipur	8,519	851.16
Meghalaya	742	74.20
Mizoram	485	48.50
Nagaland	1,519	151.90
Odisha	34,905	3,454.30
Puducherry	1,251	124.96
Punjab	39,745	3,940.24
Rajasthan	67,001	6,663.32
Sikkim	1	0.10
Tamil Nadu	1,68,438	16,652.69
Telangana	3,44,719	34,121.35
Tripura	3,063	305.72
Uttar Pradesh	8,35,033	82,410.85
Uttarakhand	10,660	1,061.31
West Bengal	13,550	1,336.10
Total	30,27,745	3,00,288.55
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ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.784 TO BE ANSWERED ON JULY 21, 2022

STATE/UT-WISE DETAILS OF NUMBER OF 2ND LOAN APPLICATIONS RECEIVED, SANCTIONED, DISBURSED, AMOUNT DISBURSED AND LOANS REPAID UNDER PM SVANIDHI SCHEME

State Name Number of Loans Disbursed Disbursed In Rupees (In Lakhs) Andaman & Nicobar Islands 72 14.40 Andhra Pradesh 20,045 3,993.78 Arunachal Pradesh 399 79.75 Assam 2,940 587.02 Bihar 1,825 363.96 Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Andaman & Nicobar Islands 72 14.40 Andhra Pradesh 20,045 3,993.78 Arunachal Pradesh 399 79.75 Assam 2,940 587.02 Bihar 1,825 363.96 Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Andaman & Nicobar Islands 72 14.40 Andhra Pradesh 20,045 3,993.78 Arunachal Pradesh 399 79.75 Assam 2,940 587.02 Bihar 1,825 363.96 Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
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Assam 2,940 587.02 Bihar 1,825 363.96 Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Bihar 1,825 363.96 Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Chandigarh 475 94.95 Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Chhattisgarh 4,141 826.29 Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Daman & Diu and Dadra & Nagar Haveli 44 8.80 Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Delhi 1,524 303.65 Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Goa 239 47.70 Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Gujarat 24,567 4,902.85 Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Haryana 3,214 641.40 Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Himachal Pradesh 792 157.95 Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
Jammu & Kashmir 1,520 302.98 Jharkhand 2,521 503.40 Karnataka 21,703 4,331.95 Kerala 2,330 464.40 Ladakh 113 22.60
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Kerala 2,330 464.40 Ladakh 113 22.60
Ladakh 113 22.60
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Madhya Pradesh 62,801 12,542.85
Maharashtra 20,568 4,106.67
Manipur 257 51.35
Meghalaya 57 11.40
Mizoram 102 20.40
Nagaland 214 42.75
Odisha 3,151 629.55
Puducherry18136.15
Punjab 2,376 473.31
Rajasthan 644 127.30
Sikkim
Tamil Nadu 11,291 2,249.20
Telangana 63,543 12,654.46
Tripura 237 47.35
Uttar Pradesh 54,973 10,948.28
Uttarakhand965192.85
West Bengal 128 25.50
Total 3,09,952 61,807.19

ANNEXURE-III REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.784 TO BE ANSWERED ON JULY 21, 2022

STATE/UT-WISE DETAILS OF NUMBER OF 3RD LOAN APPLICATIONS RECEIVED, SANCTIONED, DISBURSED, AND AMOUNT DISBURSED UNDER PM SVANIDHI

	(AS ON 12.07.2022				
	Number	Disbursed			
State Name	of Loans	Amount in Rupees			
	Disbursed	(In Lakhs)			
Andaman & Nicobar Islands	-	-			
Andhra Pradesh	-	-			
Arunachal Pradesh	-	-			
Assam	1	0.50			
Bihar	-	-			
Chandigarh	-	-			
Chhattisgarh	2	1.00			
Daman & Diu and Dadra & Nagar Haveli	-	-			
Delhi	-	-			
Goa	2	1.00			
Gujarat	5	2.50			
Haryana	-	-			
Himachal Pradesh	2	1.00			
Jammu & Kashmir	1	0.50			
Jharkhand	1	0.50			
Karnataka	15	7.30			
Kerala	3	1.50			
Ladakh	-	-			
Madhya Pradesh	26	13.00			
Maharashtra	3	1.50			
Manipur	-	-			
Meghalaya	-	-			
Mizoram	-	-			
Nagaland	-	-			
Odisha	1	0.50			
Puducherry	-	-			
Punjab	7	3.50			
Rajasthan	-	-			
Sikkim	-	-			
Tamil Nadu	1	0.50			
Telangana	9	4.50			
Tripura	-	-			
Uttar Pradesh	4	1.70			
Uttarakhand	2	1.00			
West Bengal	-	-			
Total	85	42.00			

ANNEXURE-IV REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.784 TO BE ANSWERED ON JULY 21, 2022

STATE/UT-WISE DETAILS OF CASH BACK AND INTEREST SUBSIDY PAID TO BENEFICIARIES UNDER PM SVANIDHI SCHEME

State Name	Cashback	Interest Subsidy
State Name	Paid	Paid
	(In Lakhs)	(In Lakhs)
Andaman & Nicobar Islands	0.08	1.22
Andhra Pradesh	101.08	290.81
Arunachal Pradesh	0.48	5.53
Assam	7.94	56.58
Bihar	13.65	92.90
Chandigarh	2.79	8.09
Chhattisgarh	18.89	98.80
Daman & Diu and Dadra & Nagar Haveli	0.70	3.15
Delhi	24.56	69.21
Goa	0.35	3.11
Gujarat	64.33	298.49
Haryana	11.52	51.11
Himachal Pradesh	1.09	8.58
Jammu & Kashmir	1.85	36.20
Jharkhand	12.89	68.39
Karnataka	85.81	329.50
Kerala	3.03	25.60
Ladakh	0.03	0.73
Madhya Pradesh	205.44	878.34
Maharashtra	124.60	461.49
Manipur	1.04	16.00
Meghalaya	0.03	0.84
Mizoram	0.04	1.08
Nagaland	0.23	3.41
Odisha	21.59	85.36
Puducherry	0.57	3.22
Punjab	8.96	84.19
Rajasthan	42.32	150.33
Sikkim	-	0.00
Tamil Nadu	46.22	338.76
Telangana	285.23	794.45
Tripura	0.20	5.85
Uttar Pradesh	200.75	1,126.01
Uttarakhand	3.42	24.98
West Bengal	2.69	19.29
Total	1,294.40	5,441.60

ANNEXURE-V REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.784 TO BE ANSWERED ON JULY 21, 2022

STATE/UT-WISE DETAILS OF STREET VENDORS & THEIR FAMILY MEMBERS PROFILED AND SCHEME SANCTIONS FACILITATED UNDER 'SVANIDHI SE SAMRIDDHI'

	(AS ON 12.07.20				
State Name	No of Street	No of			
	Vendors and	Scheme			
	Family Members	sanctions			
	profiled	facilitated			
Andaman & Nicobar Islands	1,570	646			
Andhra Pradesh	2,47,641	2,92,338			
Arunachal Pradesh	1,362	869			
Assam	8,015	5,956			
Bihar	29,582	31,906			
Chandigarh	8,185	948			
Chhattisgarh	59,533	49,240			
Daman & Diu and Dadra & Nagar Haveli	1,871	890			
Delhi	2,038	159			
Goa	611	534			
Gujarat	97,765	16,239			
Haryana	19,295	4,633			
Himachal Pradesh	1,014	415			
Jammu & Kashmir	21,327	747			
Jharkhand	24,980	31,108			
Karnataka	62,459	19,791			
Kerala	4,652	534			
Ladakh	602	137			
Madhya Pradesh	3,30,399	1,28,303			
Maharashtra	1,36,986	1,19,518			
Manipur	1,467	834			
Meghalaya	784	148			
Mizoram	1,057	1,040			
Nagaland	2,168	249			
Odisha	47,960	5,303			
Puducherry	1,981	2,346			
Punjab	50,586	16,903			
Rajasthan	32,356	8,685			
Sikkim	0	0			
Tamil Nadu	33,405	17,261			
Telangana	4,53,830	4,08,277			
Tripura	993	1,063			
Uttar Pradesh	11,73,502	14,12,082			
Uttarakhand	8,801	1,019			
West Bengal	0	,			
Total	28,68,777	25,80,121			